NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> DAILY CAUSE LIST DATED 25.02.2022 (FRIDAY)

COURT -II (VIRTUAL MODE) 10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2208 & 2190 of 2021 in Comp. App. (AT) (Ins) No. 299 of 2020	State Bank of India Vs. Venugopal Dhoot & Ors. With	Bishwajit Dubey	Jash Shah-R7 to R9
2.	Comp. App. (AT) (Ins) No. 467 of 2020	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.	Varuna Bhanrale	Sandeep S Ladda- R5 Vajyant Paliwal-R3
3.	Comp. App. (AT) (Ins) No. 639 of 2020	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors With.	Dheeraj Nair	Kritika Nagpal-R1
4.	Comp. App. (AT) (Ins) No. 640 of 2020	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8
5.	Competition App. (AT) No. 113 of 2019	Ashok Suchde Vs. Competition Commission of India	Sumit Jain	Niti Richhariya Navdeep Singh Suhag-R1 Jyoti P. Sahu-R2

For Directions

6.	Competition App.	Jalgaon District Medicine Dealers	Nakul Mohta	Manmeet Arora
	(AT) No. 34 of	Association (JDMDA) & Ors.		
	2019	Vs.		
		Competition Commission of India &		
		Anr.		

For Admission (Fresh Cases)

7.	Competition. App.	Pankaj Gupta	Rabin Majumdar	Shama Nargis
	(AT) No. 09 of	Vs.		
	2020	Secretary, Competition Commission of		
		India & Ors.		
8.	Competition App.	Chetan G Pathare	Kush Chaturvedi	Rishad A
	(AT) No.10 of	Vs.		Chowdhury
	2020	Nagrik Chetna Manch & Ors.		•

For Hearing

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9.	Competition App. (AT) No. 01 of 2022 & I.A. No. 122 of 2022	Amazon.com NV Investment Holdings LLC Vs. Competition Commission of India & Ors. With	Gopal Das Bhavan	Rishi Agrawala Sainyat Lodha-R1 Raghav Shankar Pranjit Bhattacharya Mahesh Agarwal-R2 Rajat Sehgal-R3
10.	Competition App. (AT) No. 02 of 2022 & I.A. No. 127 of 2022	All India Consumer Product Distributors Federation Vs. Competition Commission of India & Anr. With	Heena George	Rishi Agrawala Manu Chaturvedi Shama Nargis Pavan Bhushan Ujwala Uppaluri Mahesh Agarwal Rishi Agrawala
11.	Competition App. (AT) No. 03 of 2022	Confederation of All India Traders Vs. Competition Commission of India & Ors.	Rajat Sehgal	Manu Chaturvedi Pavan Bhushan Ujwala Uppaluri Hima Lawrence Mahesh Agarwal Samir Ali Khan
12.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
13.	Comp. App. (AT) (Ins) No. 849 of 2021	SICOM Ltd. & Anr. Vs. Kitply Industries Ltd. & Ors.	Stuti Sharma	Sanjay Bhatt Karan Kohli-R1
14.	Comp. App. (AT) No. 321 of 2019	Yash Vardhan Mall. Vs. Indrapuri Studios Pvt. Ltd. & Ors.	Ashok Kumar Jain	Dhruv Surana
15.	Competition App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
16.	Competition App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors. With	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
17.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. With	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
18.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2

19.	Competition App. (AT) No. 112 of 2019	Manjeet Plastic Industries Vs. Competition Commission of India & Ors.	Purnima Malik	Niti Richhariya
20.	Competition App. (AT) No. 01 of 2021	Arrdy Engineering Innovations Pvt. Ltd. Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Shama Nargis Ram Kumar Poornachandran Dinoo Muthappa Ankita Gulati-R2,6

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By order of Hon'ble Chairperson -sd/-

Registrar

1. Notice Board

2. Website: www.nclat.nic.in